

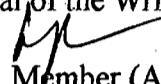
✓ Date 25.5.2009

CCP No. 61/2004 in O.A. No.655/1996

Hon'ble Sri M. Kanthaiah, Member (J)
Hon'ble Sri A.K. Mishra, Member (A)

App: Sri Surendran P
Res: Sri S.P. Singh

Counsel for respondents filed order dated 26.0.2007 in writ petition No. 1316 (SB)/2007 stating that the matter has been stayed. The same has been recorded. In view of the above, CCP is closed with a direction to the parties to revive the case after disposal of the Writ Petition.


Member (A)


Member (J)

HLS/-

✓ 27.8.2012

CCP 61/04 O.A. No. 655/96

Hon'ble Sri Justice Alok Kumar Singh, Member (J)
Hon'ble Sri S.P.Singh, Member (A)

Sri Surendran P for applicant

Sri S.P.Singh

Sri Surendran P fairly concedes that this contempt petition has become in-fructuous because Hon'ble High Court has already set aside the order passed by this Tribunal.

Sri S.P.Singh has nothing to add.

In view of the above, this contempt petition is struck off. Notices stands discharged.


Member (A)


Member (J)

HLS/-

Copy of Order
Issued 27.8.12
Dated 29.8.2012